

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.376/04

Tuesday this the 14th day of September 2004

C O R A M :

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN

M.K.Anil,
S/o.N.Kuttan,
Scientist (Senior Scale),
Vizhinjam Research Centre of Central
Marine Fisheries Research Institute,
Vizhinjam.

Applicant

(By Advocate Mr.M.R.Rajendran Nair)

Versus

1. Union of India represented by
the Secretary to Govt. of India,
Ministry of Agriculture, New Delhi.
2. Director General,
Indian Council of Agricultural Research,
New Delhi.
3. Director,
Central Marine Fisheries Research Institute,
Post Box No.1603, Ernakulam North P.O.,
Kochi - 682 018.
4. Scientist in Charge,
Vizhinjam Research Centre of Central
Marine Fisheries Research Institute,
Vizhinjam.

Respondents

(By Advocate Mr.C.Rajendran,SCGSC [R1]
& Mr.P.Jacob Varghese [R2-4])

This application having been heard on 14th September 2004
the Tribunal on the same day delivered the following :

O R D E R

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN

Learned counsel for the applicant seeks permission to
withdraw the application. Permission is granted. The
application is dismissed as withdrawn.

(Dated the 14th day of September 2004)


A.V.HARIDASAN
VICE CHAIRMAN